



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMETARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
Srinagar/Jammu.


Subject:- Corrigendum to Government Order No. 3298 -LD (A) of 2016 regarding allocation of Departments amongst the Law Officers in the Jammu Wing of the Hon'ble High Court.

Please read "07-12-2016" instead of "07-11-2016" after the word, "DATED" appearing immediately below words "GOVERNMENT ORDER NO: 3298 -LD (A) of 2016." in the aforesaid Government Order issued vide endorsement No. NO: LD(A) 2016/35 dated 07-12-2016.


(Ashish Gupta)

Assistant Legal Remembrancer,
Department of Law, J & PA.

NO: LD(A) 2016/35.


13/12/2016

Dated: 13 - 12 - 2016.

Copy to the:-

1. Principal Secretary to the Hon'ble Governor, J&K Jammu.
2. Commissioners / Secretaries to Government, Food, Civil Supplies and Consumer Affairs Department.
3. Commissioners / Secretaries to Government, School Education Department.
4. Registrar General, J&K High Court, Jammu.
5. Principal Secretary to Lord Chief Justice, J&K High Court, Jammu
6. Divisional Commissioner, Jammu.
7. All officers of the Department of Law, Justice and Parliamentary Affairs.
8. Director Information, J&K Jammu
9. Director, Archives, Archeology and Muesems, J&K, Jammu.
10. Shri Sunil Fernandes, Advocate-on-Record, Supreme Court of India, New Delhi.
11. Director Litigation, Jammu.
12. All concerned Law Officers for information.
13. Administrative Officer, Advocate General's Office, J&K Jammu.
14. Private Secretary to Hon'ble Minister for Law and Justice for information of the Hon'ble Minister.
15. Private Secretary to Hon'ble Minister of State for Law, Justice & Parliamentary Affairs for information of the Hon'ble MoS.
16. Private Secretary to the Commissioner/Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
17. Website of the Department of Law, Justice and Parliamentary Affairs.
18. Government Order file.
19. Concerned file.